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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB No.592/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name	of the Company	IDBI Bank LtdVs-Mand	or Floatech Ltd.	
Under Section		7 IBC		
SI. No.			Appearing on behalf of	Signature with date

A.K & hardronia D. Clarentsi Frinancial Creditor

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ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

As per directions of the Hon'ble NCLAT in Innoventive Industries case notice is to be issued on the corporate debtor. Registry is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor. Petitioner has to file affidavit of service within 7 days from today.

List on 24/11/2017 for admission.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)